

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 328 of 2000

Friday, this the 24th day of March, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. D. Beenakumari Amma,
D/o Diwakaran Pillai,
Vadakkekuttkattu Veedu,
Chepra PO,
Pin Code: 691520 ..Applicant

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Versus

1. The Assistant Superintendent of Post Offices,
South Sub Division, Kollam.
2. The Chief Postmaster General,
Kerala Circle, Trivandrum.
3. Union of India, represented by
its Secretary, Ministry of Communications,
New Delhi.Respondents

By Advocate Mrs Chitra Sunil, ACGSC

The application having been heard on 24th March 2000, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to declare that she is entitled to be considered for selection to the post of Part-time Sweeper, Veliyam Post Office along with the candidates sponsored by the Employment Exchange, though the applicant's name has not been sponsored by the Employment Exchange and to direct the 1st respondent to consider her also in the interview to be held on 24-3-2000 at 4.00 p.m. or on any deferred date.



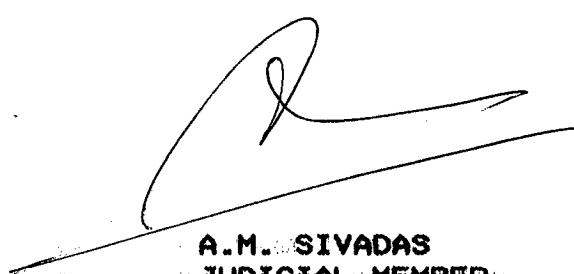
2. The learned counsel appearing for the respondents on instructions submitted that the interview scheduled to be held on 24-3-2000 at 4.00 p.m. has been deferred and the applicant also will be considered along with others if she is otherwise eligible.

3. Submission of the learned counsel for respondents is recorded and the original application is closed. No costs.

Friday, this the 24th day of March, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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